

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 16.04.2021 (FRIDAY)**

**COURT – III**

**10:35 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 178 of 2021	AKJ Fincap Ltd. Vs. Bank of India  <b>With</b>	Abhinav Hansaria	Nipun Dave
<b>2.</b>	Comp. App. (AT) (Ins) No. 179 of 2021	AKJ Fincap Ltd. Vs. Bank of India	Abhinav Hansaria	Nipun Dave

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-sd/-  
Registrar**